

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00564/2017

Jabalpur, this Thursday, the 30th day of January, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Vijay Kumar Yadav, S/o Shri Indu Prasad Yadav,
Aged about 35 years, Occupation-Junior Engineer,
Office of Chief Workshop Manager, CRWS, Nishatpura,
Bhopal (MP), R/o H.No. 32 Parshav Dham Colony,
Gita Nagar, Bhanpur Bhopal (MP) 462007
Mo. No. 9755517733

-Applicant

(By Advocate –**NONE**)

V e r s u s

1. General Manager, West Central Railway
Indra Market, Jabalpur-482001

2. Chief Administrative Officer, Rail Wheel Plant,
Bela, Post Arvind Nagar, Block Dariyapur,
District-Saran-841221 (Bihar)

3. Chief Workshop Manager, Coach Repair Workshop
Nishatpura, Bhopal-462001

4. Mr. Kavindra Kumar Das, Assistant personnel Officer,
Rail Wheel Plant, Bela, Post Arvind Nagar,
Block Dariyapur District-Saran-841221 (Bihar) - **Respondents**

(By Advocate –**Shri D.S.Baghel proxy counsel for**
Shri A.S.Raizada)

O R D E R (ORAL)

By Navin Tandon, AM:-

None for the applicant.

2. It is seen that neither the applicant nor the counsel for the applicant has put appearance for last five consecutive occasions i.e.

on 21.06.2018, 31.08.2018, 27.11.2018, 27.03.2019 & 21.08.2019.

Again there was no representation today.

3. It seems that the applicant is not interested in pursuing the matter further.

4. Resultantly, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

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(Navin Tandon)
Administrative Member